

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA 3380/2024 IN C.P. (IB)/1029(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2024**

**NAME OF THE PARTIES: - Cs Milind B Kasodekar Liquidator for
M/S. Phadnis Properties Limited
IN THE MATTER OF
Pramod Kapse and 17 Ors.
V/s
Phandnis Properties Ltd**

Section: Regulation 44(2), Liquidation process Regulation, 2016 U/s 9 of (IBC)

ORDER

IA.No.3380/2024: - Adv. Avinash R Khanolkar a/w Adv. Khushbu Bhanushali appeared for the Applicant. This IA has been filed by the applicant /Liquidator for seeking an extension of the liquidation period. As the connected matter is listed on 19.07.2024 list this matter on **19.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)